

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(44)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 25.09.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : MA/52/IB/2018
PETITION NUMBER : TCP/10/(IB)/2017
NAME OF THE PETITIONER(S) : GULFPETRO CHEM FZC
NAME OF THE RESPONDENT(S) : NAGARJUNA OIL CORPORATION LTD
UNDER SECTION : RULE 11

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

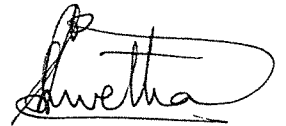
1. N.P. VIJAYKUMAR
M. SAYITHA DEVI

Counsel for RP



2. VIKRAM P JAIN
SHWETHA VASUDEWAN
for TK Bhaskar

Counsel for the
Applicant



ORDER

Counsels for both the parties are present. Counsel for the CoC has prayed for time to make final submissions. At request, time is enlarged. Put up on 01.10.2018 at 10.30 A.M.

-Sd-
(CH. MOHD. SHERIFF TARIQ)
MEMBER (JUDICIAL)